| Annexure - 7 | | | | | | | | | | | | | | | | |
|--------------|--|------------|----------------|---------------------------|----------------|-----------|----------------------------|------------------------------|-------------------|---------|---------------|------------|------------|-------------------------|--------------|--|
| Na | ame of Corporate debtor YOURS ETHNIC FOODS PRIVATE LIMITED | | | | | | | Date of Commencement of CIRP | | | | 09/10/2023 | | List of Creditors as on | | 25/03/2024 |
| | | | | | | | List of op | erational creditors | (Government dues) | | | | | | | |
| | | | | - | | - | | | | | | - | | 1 | | Amount in Rs |
| | Details of Claimant | | | Details of Claim Received | | | | Details of claim admitted | | | | | any mutual | 1 | 1 | |
| SI.No | | | | | | Amount of | | Amount covered | | Whether | % of voting | Amount of | dues, that | Amount of | Amount of | |
| | | | Identification | Date of | A | claim | Nature of | | Amount covered by | | share in CoC, | Contingent | may be | Claim not | claim under | |
| | Department | Government | No | receipt | Amount claimed | admitted | claim | interest | guarantee | party? | if Applicable | claim | setoff | Admitted | verification | Remarks, if any |
| | | | | | | - | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | BOOKS OF ACCOUNTS OF CD ARE |
| | | | | | | | | | | | | | | | | NOT MADE AVAILABLE AND |
| | EPFO AHMEDABAD | | | 0.0 / 0.0 / 0.0 0.0 | | | PF DAMAGES AND INTEREST | | | | | | | | 44705460 | 19(2) APPLICATION FILED FOR |
| 1 | EPFO ARIVIEDABAD | AHMEDABAD | | 26/10/2023 | 11725463 | 11/25463 | AND INTEREST | 11725463 | | NO | 0 | 0 | 0 | | 11/25463 | NON POSSESSION OF RECORDS |
| | | | | | | | | | | | | | | | | |
| | | | | | | | VAT AND CST | | | | | | | | | BOOKS OF ACCOUNTS OF CD ARE |
| | VAT AND CST | | | | | | TAX AND | | | | | | | | | NOT MADE AVAILABLE AND |
| | | GUJARAT | | 27/10/2023 | 8505869 | 8505869 | INTEREST | 8505869 | | NO | 0 | 0 | 0 | | | 19(2) APPLICATION FILED FOR NON POSSESSION OF RECORDS |
| | | 003/10/1 | | 27,20,2020 | | 000000 | | | | | | | | | | |
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| | | | | | | | CONTRIBUTIO | | | | | | | | | |
| | | | | | | | N,INTEREST | | | | | | | | | BOOKS OF ACCOUNTS OF CD ARE |
| | | | | | | | AND | | | | | | | | | NOT MADE AVAILABLE AND 19(2) APPLICATION FILED FOR |
| 3 | ESIC AHEMDABAD | GUJRAT | | 20/03/2024 | 740553 | 740553 | DAMAGES | 740553 | | NO | 0 | 0 | 0 | | | 19(2) APPLICATION FILED FOR NON POSSESSION OF RECORDS |
| — | | | | | , 10000 | . 10555 | | 710000 | | | | Ĭ | ľ ľ | | , 10000 | |
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| | | | | | 20971885 | | | 20971885 | 0 | | | | | 0 | 20971885 | |